

**COURT-I**

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 225 of 2013**

**Dated : 1<sup>st</sup> November, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. V.J. Talwar, Technical Member**

**Moser Baer Clean Energy Ltd. ... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission .... Respondent(s)**

**Counsel for the Appellant(s) : Mr. Kumar Mihir**

**Counsel for the Respondent(s): Proxy counsel for**  
**Mr. Nikhil Nayyar**

**ORDER**

The learned counsel for the Respondent seeks some more time to file the reply. Accordingly, he is directed to file the same on or before 12.11.2013 after serving copy on the other side.

Post the matter on **28.11.2013.**

**(V.J. Talwar)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

ss/ts